Central Administrative Tribunal Principal Bench, New Delhi

OA No. 2975/2016 MA No.2847/2017

New Delhi this the 16th day of August, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

- Shri TC Gupta, EE,
 ASCON Working, Group P-60,
 Signal Enclave, Rao Tula Ram Marg,
 New Delhi, Delhi, Cantt-10,
 R/o 4134, Opposite NCU University,
 Sector 23, Gurgaon
- 2. Shri NN Yadav, EE
 HQ Chief Engineer,
 Northern Comman,
 C/o 56 APO
 R/o P-41, Sappers Enclave,
 Chopra Shop, Udhampur (J&K)
- 3. Shri Amarjit Singh Raina, EE, HQ Chief Engineer, Jullundhar Zone, Jullundhar Cantt R/o H.No. 429, Jawahar Nagar, Srinagar (J&K)

- Applicants

(By Advocate: Mr. IS Yadav)

Versus

- Union of India
 Through Secretary (Defence)
 Ministry of Defence,
 South Block, New Delhi-110011
- 2. The Engineer-in-Chief's IHQ of MOD (Army)
 Kashmir House, Rajaji Marg, New Delhi-110010
- 3. CRO (O) C/o Chief Engineer, Delhi Zone, Delhi Cantt-10

- Respondents

(By Advocate: Mr. Satish Kumar)

ORDER (Oral)

Justice Permod Kohli:

- 1. MA No. 2847/2017
- 2. Notice.
- 3. Mr. Satish Kumar, learned counsel, accepts notice for the respondents. He has no objection, if the MA is allowed.
- 4. This MA has been filed seeking leave of this Tribunal to withdraw the present OA with liberty to file a fresh one. It is stated that during the pendency of this OA, new developments in the facts of the OA have come to the knowledge of the applicant necessitating to incorporate in the pleadings of the case with appropriate relief. Since the other side has no objection, MA is allowed.
- 5. OA is dismissed as withdrawn with liberty as prayed for.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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